

Power Breakdowns in Delhi

328. SHRI R. P. YADAV: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) the causes for the recent power break-downs in Delhi and the steps taken by the authorities to restore the normal supply; and

(b) the impact on the industrial areas in and around the capital?

THE MINISTER OF ENERGY AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURI): (a) The recent breakdowns in power supply in Delhi were caused by simultaneous outages of units at IP and Badarpur stations. The outages were caused by damage to the coal conveying system and the coal crushing system at Badarpur thermal power station. The low generation at IP station of Delhi Electric Supply Undertaking was mainly due to planned maintained outage of one of the units and forced outage of another unit. In order to meet the power shortage conditions in Delhi, at the time of low generation from IP and Badarpur, assistance was drawn from BBMB system.

(b) The impact on the industrial areas was confined to the period of load shedding only which had to be resorted to consequent on the breakdowns in power supply. It has not been assessed.

Shortage and Production of Life Saving Drugs

329. SHRI V. KISHORE CHANDRA S. DEO: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that there is a severe shortage of life saving drugs like Chloram Phenicol, Erythromycin, Procaine Hydrochloride,

Dapsone, Chloroquin Phosphate and Pas and its salts in the market; and

(b) if so, what are the causes for the shortage and the steps being taken by Government to meet the requirements and to increase the production of these life-saving drugs?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) and (b). There has been some reduction in the production of a few life-saving bulk drugs such as Chloramphenicol Powder, Streptomycin, Erythromycin Stearate, DDS (Dapsone). PAS and its salts and Chloroquin Phosphate during the year 1979-80 as compared to the previous year. In respect of the formulations based on these bulk drugs, there have been no general shortages. Shortages of some branded formulations of these drugs except Chloroquin Phosphate have, however, been received from time to time from various regions. Equivalents are generally available in these cases.

The shortfall in production is due to a number of reasons, such as, power cut, labour unrest, non-availability of some raw materials (like ethylene oxide, caustic soda) and of packaging materials, escalations in the cost of inputs etc.

Government monitors the production of essential bulk drugs as well as availability of vital and life-saving drug formulations. In specific cases of constraints brought to its notice, Government takes remedial measures to the extent possible, as for instance, (a) in respect of non availability of packaging materials Government reduced customs duty on the import of aluminium foil and allowed its liberal imports by including it under OGL, (b) Government allowed switching over to bottle-packing without the requirement of the manufacturers having to approach government for fresh price approval (c) Government arranged the

needed imports of canalised bulk drugs to supplement indigenous production, wherever necessary, these drugs were air-lifted and in respect of certain items, direct imports by actual users were also authorised, (d) a more liberal policy on distribution of canalised drug items has been put into effect. Applications for industrial license/registration letters are cleared on expeditious basis.

Apart from taking steps as indicated above, to ensure adequate availability of bulk drugs and packaging materials required for the manufacture of formulations, wherever shortages of formulations came to the notice of the Government through reports received from State Drug Controllers/Zonal Drug Controllers or otherwise the concerned manufacturers are advised to rush supplies to the areas of shortage.

Managing Director of Indian Potash Ltd.

330. SHRI DINEN BHATTACHARYA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) was there any contravention of the provision of contract of his employment as the Managing Director of Indian Potash Limited; and

(b) the details of the report of the enquiry held by the Company Law Board on the allegations against Messrs. Indian Potash Limited?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) and (b). An inspection was ordered into the affairs of the company under Section 209A of the Companies Act to verify certain allegations made by company's employees union, namely, All India Potash Employees Union.

The inspection revealed certain *prima facie* contraventions of the Companies Act and irregularities including irregularity relating to housing

accommodation to the Managing Director of the Company, which have been taken up with the company. The reply of the company is under consideration and appropriate action, as warranted, will be taken.

लेखों को न रखने के लिये दोषी पाई गई कम्पनियों के नाम

331. श्री निहाल सिंह: क्या बिधि, न्याय और कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय सरकार के नियंत्रण के अधीन ऐसी कम्पनियों के नाम क्या हैं जो वर्ष 1976-77 के दौरान लेखों के संकलन और रख-रखाव के लिये उचित प्रक्रिया न अपनाते के लिये भारत के नियंत्रक तथा महानेखापरीक्षक द्वारा दोषी पाई गई थी ; और

(ख) कम्पनी अधिनियम का उल्लंघन करने के लिये इन कम्पनियों के खिलाफ सरकार द्वारा क्या कार्यवाही की गई है ?

बिधि, न्याय और कम्पनी कार्य मंत्री (श्री पी० शिव शंकर) :

(क) और (ख) सूचना एकत्र की जा रही है और सदन के पटल पर प्रस्तुत कर दी जायेगी ।

MR. SPEAKER: Mr. Shiv Shankar. (Interruptions)

SHRI JYOTIRMOY BOSU (Diamond Harbour): About the rigging of elections in Bihar and U.P., drought situation in the country and strike in northern railway, these are very important matters on which I want a debate in this House. (Interruptions)

MR. SPEAKER: I have disallowed it. I have allowed a calling attention.

श्री बिलब कुमार नावव (Nalanda): एड जोर्नमेंट मोशन दिया गया है कि चुनावों में सरकार ने... (ब्यवधान)

SHRI NIREN GHOSH (Dum Dum): Rose (Interruptions)

SHRI JYOTIRMOY BOSU: I could not hear you. There are three issues: rigging of elections in U.P. and Bihar, drought situation in the country and strike in northern railway.

(Interruptions)

MR. SPEAKER: You can come to my chamber and I will discuss it with you. Papers to be laid on the Table.

(Interruptions)